

Vicky @ Vigneshwaran Vs State

Court: Madras High Court (Madurai Bench)

Date of Decision: Nov. 21, 2023

Acts Referred: Indian Penal Code, 1860 " Section 229A, 328

Cigarettes And Other Tobacco Products (Prohibition Of Advertisement And Regulation Of Trade And Commerce, Production, Supply And Distribution) Act, 2003 " Section 6(b), 24(1)

Hon'ble Judges: V. Sivagnanam, J

Bench: Single Bench

Advocate: M.Solaisamy, R.M.S.Sethuraman

Judgement